

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 217 OF 2014 &  
IA NO. 336 OF 2014**

**Dated: 10<sup>th</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Ms. Mazag Andrabi  
Mr. Varun Kapur for R-29

**ORDER**

List the matter for hearing on **15.12.2017.**

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*